Annexure – 6

Name of the corporate debtor: M/s. GA Software Technologies Private Limited Date of commencement of CIRP; NOT APPLICABLE List of

creditors as on: 08/05/2024

List of operational creditors (Employees)

(Amount in₹)

NOT APPLICABLE BECAUSE IT WAS DECIDED UNDER SEC 12A

Sl. No.	Name of authorised	Name empl		ils of eceived	Details of claim admitted				Amount of contin-	Amount of any	Amount of claim	Amount of claim not	/
	representa- tive, if any	-oyee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable		mutual dues, th at may be set- off	under verifica - tion	admitted	
								- 1 1					